

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No.326/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Keystone Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and  
230 to 232 of the Companies Act, 2013.

| S. No. | NAME            | DESIGNATION | SIGNATURE |
|--------|-----------------|-------------|-----------|
|        | Rajesh Shah     | Advocate    | Ahmed     |
|        | Ahmed Chunawala |             |           |

**ORDER**

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. Chartered Accountant M/s. K. M Garg & Co., with remuneration of ₹ 1,50,000/- has been appointed to assist Official Liquidator, Mumbai.
3. The application is allowed, vide separate order.

**Date : 19<sup>th</sup> April, 2017.**

Sd/- 19/4/17  
**M. K. Shrawat**  
**Member (Judicial)**